

THE HIGH COURT OF MEGHALAYA

AT SHILLONG

Dated Shillong the ____ June 2017

NOTICE INVITING QUOTATION

No. HCM II/23/2017/Comp/ : Sealed Quotations affixing non-refundable court fee stamp of Rs. 500/- (Rupees Five hundred only) are hereby invited for supply of the following items from Government of Meghalaya, IT Department, registered firms.

Sl No.	Item Description	Make & Model	Qty
1	Router	Cisco 4451 Integrated Services Router or equivalent CISCO Router	1
2	Switch	CISCO Catalyst WS-C3850-48P-S 48 port with 4 x 1 GE Network module or equivalent Cisco Catalyst 48 port Switch	1
3	Switch	CISCO Catalyst WS-C3850-24P-S 24 port with 4 x 1 GE Network module or equivalent Cisco Catalyst 24 port Switch	3
4	Information Kiosk	-	1

The Quotation in sealed cover addressed to the REGISTRAR GENERAL, High Court of Meghalaya Shillong- 793001 super scribing thereon "Supply of IT equipment" must reach the office of the undersigned by 21st July 2017 on or before 1:00 P.M and the Quotation will be opened on the same day i.e. 21st July 2017 at 1: 30 P.M in the Office Chamber of the Registrar General in presence of the firm representatives.

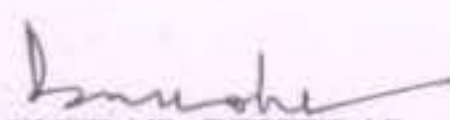
Terms and Conditions

- The firm must submit its quotation in sealed envelope only.
- The firm should supply only genuine and defective-free products.
- Rates should be quoted including all charges and taxes. Nothing extra shall be paid.
- The Authority concerned reserves the right to accept or reject any or all Tenders without assigning any reason.
- The decision of accepting authority shall be final.

REGISTRAR GENERAL

Memo No. HCM II/23/2017/Comp / 22634 Dated Shillong the 23rd June, 2017
Copy to:

1. Joint Registrar-cum-Secretary to Hon'ble Chief Justice, High Court of Meghalaya
2. Deputy Registrar (Infrastructure & Accounts), High Court of Meghalaya.
3. The System Analyst for uploading in the Official Website.
4. Office Notice board.
5. Account Section.
6. Office File.


REGISTRAR GENERAL